

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 5071/2019

(Arising out of impugned final judgment and order dated 18-05-2018 in CRLA No. 1554/1983 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SHAMBHU

Respondent(s)

(FOR ADMISSION)

Date : 26-11-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Ms. Ruchira Goel, AOR
Mr. Sushant Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 10.12.2021.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER